

Open Court

**CENTRAL ADMINISTRATIVE TRIBUNAL,
ALLAHABAD BENCH, ALLAHABAD**

Allahabad, this the 08th day of May, 2019

Present :

**Hon'ble Ms. Ajanta Dayalan, Member-A
Hon'ble Mr. Rakesh Sagar Jain, Member-J**

Original Application No.330/01255/2017

Brij Mohan Srivastava

.....**Applicant.**

V E R S U S

Union of India and ors.

.....**Respondents.**

Advocate for the applicant :None

Advocate for the respondents :Shri R.C. Shukla

O R D E R

By Hon'ble Ms. Ajanta Dayalan, Member-A :

List revised. None present for the applicant. Shri Shiv Mangal proxy counsel for Shri R.C. Shukla, counsel for the respondents is present.

2. It is observed that even on earlier listed date i.e. on 09.01.2019, no one was present on behalf of the applicant.

3. Also, we find that objections were filed by the respondents way back in April 2018 but reply thereto has not been filed by the applicant or his counsel as yet.

4. It appears that the applicant has lost interest in pursuing the matter. Accordingly, the OA is dismissed in default and for non prosecution. All connected MAs are also dismissed.

Member-J

Member-A

RKM/